

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

28

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 09/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/1/2018
NAME OF THE PETITIONER(S) : BUVANALOCHINI RUKMANGATHAN
NAME OF THE RESPONDENT(S) : ELSHADDAI ENGINEERING PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1	JAYANTHI VISWANATHAN	De Nisioreen	V. Jayant
2	SANIKAR VARADARASAN P.M. Vatsale	COUNSEL FOR RESPONDENTS	P.M. Vatsale

ORDER

Counsel for the petitioner present. R2 alongwith his counsel are present. Heard the submissions of both the sides. The provisions under Sec.244 of the Companies Act, 2013, have been complied with. Hence, the petition is admitted for hearing. Counsel for R2 prayed for time to file counter in relation to interim prayers. Time is extended at request. Put up on 16.01.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

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